

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

116

Appeal No.17/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1<sup>ST</sup> August,2018, 10:30 A.M.

Name of the Company	Bharat Re-Rolling Mills Ltd.-Vs-ROC, Jharkhand		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHARMENDRO KUMAR  
PRACTISING COMPANY  
SECRETARY

petitioner

Sharmendra  
Kumar  
01/08/2018

ORDER

Ld. Pr. CS for appellant is present.

Ld. Pr. CS for appellant sought time to amend the application. Time is granted.

List it for further consideration on 09/08/2018.

Sd

(Jinan K.R.)  
Member (J)